

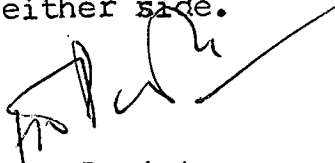
(9)
Date : 30.12.1988.

Mr.M.M. Sudame, Advocate
appears for the applicant.

Mr.P.R. Pai, Advocate appears
for the Respondents.

By consent adjourned to
9/2/1989 for reply and further
directions.

No notice to either side.


Dy. Registrar.

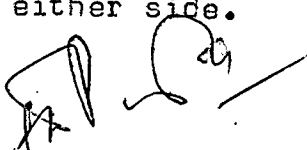
Date : 9/2/1989

Mr.Mohan Sudame, Advocate
appears for the applicant.

Mr.B.T. Bhalerao, Head Clerk,
from D.R.M.'s Office, Central Rly.,
Bombay is present on behalf of the
Respondents.

By consent adjourned to
21/2/1989 for reply and further
directions.

No notice to either side.


Dy. Registrar.

Date: 21.2.1989.

Mr. M.M. Sudame, for the
applicant. Mr. S.K. Nair, Law
Assistant from D.R.M.'s Office,
Central Railway, Bombay is
present on behalf of the
respondents.

By consent adjourned to
4th April 1989 for reply and
further directions.

